

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI THE 1st MAY, 1960

NOTIFICATION
(INCOME TAX)

No. 3272(F.No.187/3/60-IT(AI)) In exercise of the powers conferred by sub-section (1) of section 221 of the Income-tax Act, 1961 (22 of 1961), the Central Board of Direct Taxes hereby orders the following amendments to the Schedule appended to its notification No. 378(F.No.187/2/74-IT(AI)) dated 23-7-1974, as amended from time to time:

1. Existing entries under columns (1), (2) and (3) against sl.No. 2, 2A and 2B shall be substituted by the following entries:-

| Income-tax Commissioner | Headquarters | Jurisdiction |
|-------------------------|--------------|---|
| 1 | 2 | 3 |
| 2. Andhra Pradesh-I | Hyderabad | 1. Circle-I, Hyderabad 2. Guntur Circle, Guntur 3. Tenali Circle, Hyderabad 4. Solari Circle, Hyderabad 5. Hellehra Circle, Hellehra 6. Daputla Circle, Daputla 7. Ongole Circle, Ongole 8. Tirumathi Circle, Tirumathi 9. Chittoor Circle, Chittoor 10. Special Investigation Circle-I, Hyderabad 11. Special Investigation Circle, Guntur |
| 2A Andhra Pradesh-II | Hyderabad | 1. Circle-II, Hyderabad 2. Circle-III, Hyderabad 3. Circle-IV, Hyderabad 4. Mirzapet Circle, Mirzapet 5. Miryal Circle, Miryal 6. Sangareddy Circle, Sangareddy 7. Nalgonda Circle, Nalgonda 8. Karimnagar Circle, Karimnagar 9. Anantapur Circle, Anantapur 10. Hindupur Circle, Hindupur 11. Gaddapah Circle, Gaddapah 12. Proddatur Circle, Proddatur 13. Adoni Circle, Adoni 14. Mandyal Circle, Mandyal 15. Kurnool Circle, Kurnool 16. Palakochbagnur Circle, Palakochbagnur |

| 1 | 2 | 3 |
|----|--------------------------------|--|
| | | 17. ED-ent-income tax Circle, Hyderabad |
| | | 18. ED-cur-Incometax Circle, Kakinada |
| | | 19. ED-cur-Incometax Circle, Guntur |
| | | 20. ED-cur-Incometax Circle, Anantapur |
| | | 21. Special Investigation Circle-II, Hyderabad |
| | | 22. Survey Circle, Hyderabad |
| 2b | VISAKHAPATNAM Visakhapatnam | 1. Srikakulam Circle, Srikakulam |
| | | 2. Vizianagaram Circle, Vizianagaram |
| | | 3. Visakhapatnam Circle, Visakhapatnam |
| | | 4. Anakapalle Circle, Anakapalle |
| | | 5. Rajahmundry Circle, Rajahmundry |
| | | 6. Kakinada Circle, -I, Kakinada |
| | | 7. Kakinada Circle-II, Kakinada |
| | | 8. Avalapuram Circle, Avalapuram |
| | | 9. Tanuku Circle, Tanuku |
| | | 10. Bhimavaram Circle, Bhimavaram |
| | | 11. Palacole Circle, Palacole |
| | | 12. Eluru Circle, Eluru |
| | | 13. Vijayawada Circle, Vijayawada |
| | | 14. Machilipatnam Circle, Machilipatnam |
| | | 15. Gudivada Circle, Gudivada |
| | | 16. Tenali Circle, Tenali |
| | | 17. Warangal Circle, Warangal |
| | | 18. Khammam Circle, Khammam |
| | | 19. Special Investigation Circle, Visakhapatnam. |

This notification shall have effect from 2-6-1980

To
The Manager
Government of India Press UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES
Ring Road, Jayapuri Industrial Area
(Near Rajouri Garden), New Delhi

Sd/-

(B.P. SINGH)

Copy to:-

1. All Commissioners of Income-tax
2. Directors of Ins (IT)/DAS/(P&FR)/(Inv), New Delhi
3. Director of C&F Services, (Income-tax), 1st Floor, Aiwan-e-Ghalib
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(Deptt. of Legal Affairs), New Delhi
9. The Chief Controller of Accounts, CBDT, Block Vikas Bhavan, New Delhi

Sd/-

(B.P. SINGH)

AUTHORISED FOR ISSUE

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.

(P.N. VERMA)

NO:CC/IT(AI)/3073/983/TSP/CO

ASST. DIRECTOR OF INSPECTION (D&S&P)